

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 640 of 2001

Applicant (s) M. C. Samantaray Respondent (s) Union of India

Advocate for Applicant (s) M/s S.R. Mishra Advocate for Respondent (s) S.K. Mishra
A.K. Rath

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Handwritten notes in the Registry column:
27/12/01
S.O.

Handwritten notes in the Orders column:
By 27-12-2001
Registrar

Or. No. 1 dated 8.1.02

Shri S.K. Mishra, Jr. Counsel for the petitioner does not submit that he does not intend to press the O.A. In view of this, O.A. is disposed of as not being pressed.

Shri D.N. Mishra, learned standing is present and heard.

Signature of Vice-Chairman
Vice-Chairman

Signature in Registry column
Baner

For Admission stay copy of sent

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4/1/02